

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
T & U SYSTEMS AUTOMOBILES PRIVATE LIMITED(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	T & U Systems Automobiles Private Limited CIN: U52190MH2009PTC195795
2.	Address of the registered office	56, State Bank Colony, Gopal Nagar, Nagpur, Maharashtra, India, 440022
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Nagpur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to cirp.tusystems@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	For detailed EOI and eligibility criteria, please write an email to cirp.tusystems@gmail.com
10.	Last date for receipt of expression of interest	13.04.2024
11.	Date of issue of provisional list of prospective resolution applicants	23.04.2024
12.	Last date for submission of objections to provisional list	28.04.2024
13.	Date of issue of final list of prospective resolution applicants	08.05.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.05.2024
15.	Last date for submission of resolution plans	12.06.2024
16.	Process email id to submit Expression of Interest	cirp.tusystems@gmail.com

Date: 29.03.2024

Place: Nagpur

SD/-

IP Megha Agrawal

Resolution Professional

For T & U Systems Automobiles Private Limited

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to - 02.10.2024

Email: cirp.tusystems@gmail.com

Registered address: - 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012.



VISTAAR FINANCE
 Registered Office: Plot No 59 & 60-23/2nd cross, 29th Main BTM 2nd Stage, Bengaluru 560076. www.vistaarfinance.com

The Demand Notice published in Indian Express and LokSatta Nagpur Edition for recover the dues from the Mr. PRAKASH WAMANSBH BHURE Loan A/c No 01635BML01067 on 25-01-2024 in the schedule of the property Item No 1 & Item No 2 boundaries North and South wrong mentioned same to be read as Item No. 1 :- North by :- Road ; South by :- South Side Property (Part) 10'40 ; Item No. 2 :- North by :- North Side Property (Part) 10'40; South by :- Property Of Mr. Kisan Chape and rest of the content unchanged For Vistaar Financial Services Pvt Ltd., Place : Washim Authorized Officer

READ Express CAREERS

Every THURSDAY in The Indian Express, The Financial Express and LokSatta

BEFORE THE HON'BLE DEBT RECOVERY TRIBUNAL
 2nd Floor, "B" Block, C.G.O. Complex, Seminary Hills, Nagpur.

O. A. No. 284/ 2023 Fixed for: 07/05/2024

UNION BANK OF INDIA
 :- Versus :-
MR. MOHD RIZVAN S/O ABDUL SATTAR

To,
 1. MR. MOHAMMAD RIZWAN S/O ABDUL SATTAR
 Aged about 33 Years, Occ. Business,
 R/O Near Lal Miya Patel House, Hamza Plot, Old City, Akola, Tahsil & Dist. Akola.

ALSO AT: Flat No.201, 2nd Floor, Mohammad Heights, Field Survey No.3/1, Hussaniya Layout, Ganganagar, Mauze- Taplabad, Akola, Tah & Dist- Akola- 444001.

2. MRS. UZMA BI/W/O MOHAMMAD RIZWAN (UZMA BI/D/O ABDUL QUADAR)
 Aged about 27 Years, Occ. Business,
 R/O Near Lal Miya Patel House, Hamza Plot, Old City, Akola, Tahsil & Dist. Akola.

ALSO AT: Flat No.201, 2nd Floor, Mohammad Heights, Field Survey No.3/1, Hussaniya Layout, Ganganagar, Mauze- Taplabad, Akola, Tah & Dist- Akola- 444001.

..... Defendants No.1 & 2

NOTICE BY PAPER PUBLICATION

1. WHEREAS the above named applicant/Appellant has filed the above referred application/Appeal in this tribunal.

2. WHEREAS the service of summons/Notice could not be effected in the ordinary manner and whereas the application for substituted service has been allowed by this Tribunal.

3. You are directed to appear before this tribunal in person/s or through an advocate and file written statement/say on 07/05/2024 at 10.30 a.m. and show cause as to why the reliefs prayed for should not be granted.

4. Take Notice that in case of default, the application/Appeal shall be heard and decided in your absence.

Given under my hand and seal of the Tribunal on this 19th day of February 2024 at Nagpur.

Sd./- ARYAN KUMAR
 Assistant Registrar
 Debts Recovery Tribunal Nagpur

MOTILAL OSWAL HOME LOANS

Motilal Oswal Home Finance Limited
 CIN Number :- U65923MH2013PLC248741
 Corporate Office : Motilal Oswal Tower, Rahimulhaz Saiyari Road, Opposite ST Depot, Prabhadevi, Mumbai-400025. Email : hfquery@motilaloaswal.com.

Branch Office : Block No 301, Yamuna Sankul, 3rd Floor, Opp. RLT Science College, Civil Line Road, Akola - 444001, Maharashtra Contact No.- BHUSHAN PAWAR - 8657956040 & SURENDRA KRUSHNARAO GITE - 9324909636.

PUBLIC NOTICE FOR E-AUCTION CUM SALE

E-Auction Sale Notice of 30 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) /Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till the date of realization, due to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) /Secured Creditor from the Borrowers and Guarantor(s) mentioned herein below. The reserve price, Earnest Money Deposit (EMD) and last date of EMD deposit is also mentioned herein below:

Borrower(s) / Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD & Last Date of Submission of EMD	Date and time of E-Auction
LAN: LXAKO00114-150002745 Branch: Akola Borrower: Ravindra Gajanan Ugwekar Co-Borrower: Bela Ravindra Ugwekar Guarantor : -	25-05-2021 for Rs: 935586/- (Nine Lakh Thirty Five Thousand Five Hundred & Eighty Six Only)	Block No - B/18, Emerald Enclave, Wing - A/1, Phase - 2, Plot No - 4,5,6, Suevey No - 14/1, 14/2, 14/3, Emerald Colony, Near Gita Nagar, Akoli Road, Bypass Road, Akola, Maharashtra - 444001	Reserve Price: Rs.1500000/- (Fifteen Lakh Only) EMD: Rs. 150000/- (One Lakh Fifty Thousand Only) Last date of EMD Deposit:02-05-2024	03-05-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)

Terms and Conditions of E-Auction:

1. The Auction is conducted as per the further Terms and Conditions of the Bid document and as per the procedure set out therein. Bidders may visit to the Web Portal: <https://BestAuctionDeal.com> of our e-Auction Service Provider, M/s. Globe Tech Infosystems Private Limited for bidding information & support, the details of the secured asset put up for e-Auction and the Bid Form which will be submitted online. The interested buyers may go through the auction terms & conditions and process on the same portal and may contact to BHUSHAN PAWAR - 8657956040 & SURENDRA KRUSHNARAO GITE - 9324909636, details available in the above mentioned Web Portal and may contact their Centralised Help Desk: +91 98100 89933, +91 124 44 70 855, E-mail ID: Care@BestAuctionDeal.com.

Sd/- Authorized Officer (Motilal Oswal Home Finance Limited)

Place : Maharashtra Date : 29.03.2024

MOTILAL OSWAL HOME LOANS

Motilal Oswal Home Finance Limited
 CIN Number :- U65923MH2013PLC248741
 Corporate Office : Motilal Oswal Tower, Rahimulhaz Saiyari Road, Opposite ST Depot, Prabhadevi, Mumbai-400025. Email : hfquery@motilaloaswal.com.

Branch office : 3rd Floor, Empire Mall, Raja Peth, Badnera Road, Amravati - 444605, Maharashtra
 Contact No.- MANISH PARMAR - 8407997228 & MANISH RAMSINGH PARMAR - 9372705231.
 Branch office : Plot No.155 Ward No 71, City Survey No.850, 1st Floor, Kapish Centre, Jhenda Chowk, Dharampet Nagpur - 440010, Maharashtra
 Contact No.- MANISH PARMAR - 8407997228 & MANISH RAMSINGH PARMAR - 9372705231.
 Branch office : Shop No. A, 2nd Floor, "Tarangan", Plot No.L/9, Vidharbha Housing Colony, Sai Mandir Road, Bhandara - 441904, Maharashtra
 Contact No.- MANISH PARMAR - 8407997228 & MANISH RAMSINGH PARMAR - 9372705231.
 Branch office : 2nd Floor, Office Block no,108/A, Shri Sai Complex, Plot no.173/2 - Ward no 4, Thak No. 76, Nagar Parishad, Near Sagarika hotel B.M Patel ward Gondia Tahsil & Dist.Gondia- 441601, Maharashtra
 Contact No.- MANISH PARMAR - 8407997228 & MANISH RAMSINGH PARMAR - 9372705231

PUBLIC NOTICE FOR E-AUCTION CUM SALE

E-Auction Sale Notice of 15 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) /Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till the date of realization, due to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) /Secured Creditor from the Borrowers and Guarantor(s) mentioned herein below. The reserve price, Earnest Money Deposit (EMD) and last date of EMD deposit is also mentioned herein below:

Borrower(s) / Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD & Last Date of Submission of EMD	Date and time of E-Auction
LAN: LXAMR00316-170035115 Branch: AMRAVATI Borrower: PRAVAN NIVRUTHINATH BHENDE Co-Borrower: MOHINI PRANAV BHENDE Guarantor : -	25-10-2018 for Rs: 2531636/- (Twenty Five Lakh Thirty One Thousand Six Hundred & Thirty Six Only)	Part No/6, Cts No 39/1 A, Ward No 2, House No 1098 Mouza Chandur Railway Praganne Manjarkhed-K, Chandur Rly Dist Amravati 444704 Maharashtra	Reserve Price: Rs.1600000/- (Sixteen Lakh Only) EMD: Rs. 160000/- (One Lakh Sixty Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXNGA00314-150002287 Branch: NAGPUR Borrower: MEENAKSHI BHAVESH GADHAVE Co-Borrower: BHAVESH BALDAS GADHAVE Guarantor : -	15-06-2017 for Rs: 3167733/- (Thirty One Lakh Sixty Seven Thousand Seven Hundred & Thirty Three Only)	Plot No.24, Vinoba Nagar, Near Matoshri Convent, City Survey No.1102/2, Mz-Tumsar, Tumsar Tumsar Bhandara Maharashtra 441912	Reserve Price: Rs.1600000/- (Sixteen Lakh Only) EMD: Rs. 160000/- (One Lakh Sixty Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXBAH00116-170038500 Branch: BHANDARA Borrower: RAHUL GHANSHYAM PINGLE Co-Borrower: PRIYANKA RAHUL PINGALE Guarantor : -	31-10-2017 for Rs: 1670898/- (Sixteen Lakh Seventy Thousand Eight Hundred & Ninety Eight Only)	Plot No/3 Part, Sai Nagar, New Court Building, Gat No/ 93/1, P/H/No 14, Tah/Mohadi Dist/ Bhandara 441905 Mohadi Bhandara Maharashtra India	Reserve Price: Rs.1100000/- (Eleven Lakh Only) EMD: Rs. 110000/- (One Lakh Ten Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXGON00116-170025250 Branch: GONDIA Borrower: DILIP LAXMAN BHIMTE Co-Borrower: URMILABAI DILIP BHIMATE Guarantor : -	22-06-2018 for Rs: 111107/- (Eleven Lakh Eleven Thousand One Hundred & Seven Only)	Gat No. 445/1, Mouza - Risamathak No. 105, T S No. 12, Tah Amgoan & Dist Gondianear Mankar College Gondiya 441902 Maharashtra India	Reserve Price: Rs.1100000/- (Eleven Lakh Only) EMD: Rs. 110000/- (One Lakh Ten Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXNAG00415-160015395 Branch: NAGPUR Borrower: NILESH HARIBHAU KHANGAR Co-Borrower: LINA NILESH KHANGAR Guarantor : -	16-01-2018 for Rs: 1629762/- (Sixteen Lakh Twenty Nine Thousand Seven Hundred & Sixty Two Only)	Plot No. 39, 69, 70, & 71 Mouza Bothaliph. No. 13 Kh. No. 216/1 Tah Umared Dist Nagpur 441203 Nagpur Maharashtra India	Reserve Price: Rs.1000000/- (Ten Lakh Only) EMD: Rs. 100000/- (One Lakh Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXGON00415-160018532 Branch: GONDIA Borrower: VIKRANT DURYODHAN BHIMATE Co-Borrower: SHUBHANGI VIKRANT BHIMATE Guarantor : -	14-08-2018 for Rs: 465927/- (Four Lakh Sixty Five Thousand Nine Hundred & Twenty Seven Only)	House No. 4-161, Mouza - Nangpura Murrkumbhara Nagar, Nana Chowk, Kh. No 117/1, Ph.No 2942, Thak No 78, Near Narayan School, Ambekar Ward, 441601 Gondiya Maharashtra India	Reserve Price: Rs.850000/- (Eight Lakh Fifty Thousand Only) EMD: Rs. 85000/- (Eighty Five Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXNAG00315-160021736 Branch: NAGPUR Borrower: PURSHOTTAM YADEORAO KAMDJI Co-Borrower: KALPANA PURSHOTTAM KAMDJI Guarantor : -	13-12-2017 for Rs: 1416751/- (Fourteen Lakh Sixteen Thousand Seven Hundred & Fifty One Only)	All That Piece And Parcel Of Land Bearing Of Mouza -Chikhkhali(Khurda), Ph No 39, Ward No 20, Kh. No 42/1, Plot No 30, (127.74 Sq.mtr) Sheet No 43, City Survey Number No 59, House No 4848/A/30 Total Admeasuring 1375.00sq.ft, Tahsil And Dist -Nagpur, Maharashtra	Reserve Price: Rs.700000/- (Seven Lakh Only) EMD: Rs. 70000/- (Seventy Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXCHA00117-180053867 Branch: CHANDRAPUR Borrower: ROSHANKUMAR CHANDU RAJGADKAR Co-Borrower: PRAMILA CHANDU RAJGADKAR Guarantor : -	23-10-2019 for Rs: 703870/- (Seven Lakh Three Thousand Eight Hundred & Seventy Only)	Plot No.56, Mouza-Khanji, Survey No. 204/1, Tah- Warora, Dist. Chandrapur, Maharashtra - 442907	Reserve Price: Rs.700000/- (Seven Lakh Only) EMD: Rs. 70000/- (Seventy Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXBAH00217-180069093 Branch: BHANDARA Borrower: MANOJ DAMAJI RAMTEKE Co-Borrower: RATNAMALA MANOJ RAMTEKE Guarantor : -	24-05-2019 for Rs: 443721/- (Four Lakh Forty Three Thousand Seven Hundred & Twenty One Only)	Plot No 10, Sr No- 91/3/1, At/ Rajendra Ward, Po/Andhalgaon, Th/Mohadi Water Tank, Bhandara Maharashtra - 441905	Reserve Price: Rs.500000/- Five Lakh Only) EMD: Rs. 50000/- (Fifty Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXNAG00415-160020989 Branch: NAGPUR Borrower: MANGESH KRUSHNA KANER Co-Borrower: JAYA MANGESH KANER Guarantor : -	14-09-2021 for Rs: 604836/- (Six Lakh Four Thousand Eight Hundred & Thirty Six Only)	Plot No. - 16, Bothali, Ph No. - 13, Kh No. - 216/1, Taluka - Umared, District - Nagpur, Maharashtra - 441108	Reserve Price: Rs.250000/- (Two Lakh Fifty Thousand Only) EMD: Rs. 25000/- (Twenty Five Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXNAG00315-160013661 Branch: NAGPUR Borrower: MONTU SURESH WAHI Co-Borrower: SUSHMA SURESH WAHI Guarantor : -	24-08-2017 for Rs: 1144874/- (Eleven Lakh Forty Four Thousand Eight Hundred & Seventy Four Only)	Plot No.85/86, Tukadi Ramtek, Tah Ramtek, Dist Nagpur S.no 169/1,169/2,Ph.no24 441106 Ramtek Nagpur Maharashtra India	Reserve Price: Rs.200000/- (Two Lakh Only) EMD: Rs. 20000/- (Twenty Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)
LAN: LXBLU00316-170022576 Branch: BULDHANA Borrower: MADAN EKNATH INGLE Co-Borrower: VAISHALI MADAN INGLE Guarantor : -	19-06-2018 for Rs: 453664/- (Four Lakh Fifty Three Thousand Six Hundred & Sixty Four Only)	Gut No 5, Plot No 12mz Chikhlihtq Chikhali Dist buldhana 443201 Maharashtra India	Reserve Price: Rs.200000/- (Two Lakh Only) EMD: Rs. 20000/- (Twenty Thousand Only) Last date of EMD Deposit:18-04-2024	19-04-2024 11:00 Am to 5:00 Pm (with unlimited extensions of 5 minute each)

Terms and Conditions of E-Auction:

1. The Auction is conducted as per the further Terms and Conditions of the Bid document and as per the procedure set out therein. Bidders may visit to the Web Portal: <https://BestAuctionDeal.com> of our e-Auction Service Provider, M/s. Globe Tech Infosystems Private Limited for bidding information & support, the details of the secured asset put up for e-Auction and the Bid Form which will be submitted online. The interested buyers may go through the auction terms & conditions and process on the same portal and may contact to MANISH PARMAR - 8407997228 & MANISH RAMSINGH PARMAR - 9372705231, details available in the above mentioned Web Portal and may contact their Centralised Help Desk: +91 98100 89933, +91 124 44 70 855, E-mail ID: Care@BestAuctionDeal.com.

Sd/- Authorized Officer (Motilal Oswal Home Finance Limited)

Place : Maharashtra Date : 29.03.2024

यूनियन बँक Union Bank

ASSET RECOVERY BRANCH, NAGPUR
 Shop No.F:21/3/16/7/8, Govinda Gourkhe, Complex (First Floor), Khasra No.91/1, Hajarpahad, Seminary Hills, Nagpur - 440006.

SYMBOLIC POSSESSION NOTICE

WHEREAS The undersigned being the Authorized Officer of Union Bank of India, Nagpur under Securitization and Reconstruction of Financial Assets and Enforcement Security Interest Act, 2002 and in exercise of powers conferred under section 13 (2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand Notice Dated 29/11/2022 calling upon the borrower M/s. Sai Samarth Bricks & Materials Suppliers through its Proprietor Mr. Kamlesh Bakaram Athlikar (Borrower), Mr. Kamlesh Bakaram Athlikar (Guarantor) & Mrs. Kuntabai Athlikar (Guarantor) to repay the amount mentioned in the notice being Rs.47,60,017.55/- (Rupees Forty-seven Lakhs sixty thousand seventeen and fifty-five paise only) as of 28/11/2022 and interest there on within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken Symbolic possession of the property described herein below in exercise of powers conferred on him/her under section 13 (4) of the said Act read with rule 9 of the said rules on this day of 22nd day of March 2024.

The borrower and guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank of India Asset Recovery Branch, Nagpur for an amount Rs. 47,60,017.55/- and interest thereon.

DESCRIPTION OF IMMOVABLE PROPERTY

All that piece and parcel of land bearing mouza- Mundikota, Ra. Sa. No.20, Thak no. 114 R.N.M. Mundikota Gram Panchayat Mundikota Tah- Tiroda & Dist:- Gondia in which plot no. 23, 24, 25 & 26 out of the carved layout in mouza Mundikota Guntas42/2 having area about 0.72 HR, in which carved plot no. 23 area adm. 221.74 sq.mtr. plot no. 24 having area 213.10 sq.mtrs. 6 plot no. 26 area about 215.50 sq.mtrs. all three put together 879.85 sq.mtrs., Tal- Tiroda, Dist:- Gondia. Bounded as under :- East- 6 Mtr. Layout road, West- Gram Panchayat Road, North- Vacant plot of Shri. Nashik Meshram, South- 9 mtr. Layout Road.

Place: Nagpur Date: 22/03/2024

Authorized Officer UNION BANK OF INDIA

E-AUCTION SALE NOTICE

EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED
 CIN: U67100MH2007PLC174759

Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

E-Auction Sale Notice For Sale Of Immovable Secured Assets Under The Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Read With Proviso To Rule 8 (6) & 9(1) Of The Security Interest (Enforcement) Rules, 2002 ("Rules")

This ICICI Home Finance Company Limited (hereinafter referred as Original Lender/ICICI HFC) has assigned the financial assets to Edelweiss Asset Reconstruction Company Limited on its own leading in its capacity as trustee of EARC TRUST SC 448 (hereinafter referred as "EARC") pursuant to the Assignment Agreement dated 22-02-2022 under Sec.5 of SARFAESI Act, 2002. EARC has stepped into the shoes of the ICICI Home Finance Company Limited and all the rights, title and interests of ICICI Home Finance Company Limited with respect to the financial assets along with underlying security interests, guarantees, pledges have vested in EARC in respect of the financial assistance availed by the Borrower(s) and EARC exercises all its rights as the secured creditor.

Notice of 30 days is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable secured assets mortgaged in favor of the Secured Creditor, the Physical possession of which has been taken by the Authorised Officer (AO) will be sold on "As is where is", "As is what is", and "Whatever there is" basis, for recovery of the amounts mentioned herein below due to EARC together with further interest and other expenses/costs thereon deducted for any money received by EARC from Borrower(s)/ Co-Borrowers and Guarantor(s). The Reserve Price and the Earnest Money Deposit are mentioned below for the property.

DETAILS OF SECURED ASSET PUT FOR AUCTION:

Sl. No	Loan Account No	Name of Borrower/ Co Borrower	Trust Name	Name of Bank & Branch, Account Number & IFSC Code	Total Outstanding Dues INR as on -28-03-2024	Reserve Price (in INR)	Earnest Money Deposit (EMD) in INR	Date and Time of Auction	Type of Possession
1	NHKA00000820260	1. Komal Tularamji Bamba ("Borrower") 2 Sandhya Umaji Thote ("Co-Borrower")	EARC-TRUST-SC-448	ICICI Bank Ltd., Nariman Point, Trust Ac. [000405131106], ICICI000000000000	₹ 22,69,638.37	₹ 10,00,000.00	₹ 1,00,000.00	30.04.2024 11.30 A.M	Physical

PROPERTY DESCRIPTION: ALL THAT PIECE AND PARCEL OF LAND PROPERTY bearing Plot no. 42A & 42 B, PH no. 44, Mouja no. 32, Survey no. 214/3,215/1 (old) and new 1023, M.C. Property no. 667 at Yashwanth Nagar, Katol District Nagpur.

Important Information regarding Auction Process:

- All Demand Drafts (DD) shall be drawn in favor of Trust name as mentioned above and payable at Mumbai.
- Last Date of Submission of EMD Received 1 day prior to the date of auction
- Place for Submission of Bids 1st Floor, Edelweiss House, off CST Road, Kalina, Mumbai-400098
- Place of Auction (Web Site for Auction) E-Auction (<https://auction.edelweissarc.in>)
- Contact details Toll free Number: 1800 266 6540
- Date & Time of Inspection of the Property As per prior appointment

For detailed terms and conditions of the sale, please refer to the link provided in EARC's website i.e. <https://auction.edelweissarc.in>

Place: Mumbai Date: 28-03-2024

Sd/- Authorized Officer For Edelweiss Asset Reconstruction Company Limited (Trustee of EARC TRUST SC 448)

shubham SHUBHAM HOUSING DEVELOPMENT FINANCE CO. LTD.
 Corporate Office : 425, Udyog Vihar Phase IV, Gurgaon-122015 (Haryana)
 Ph.: 0124-4212530/31/32, E-Mail : customercare@shubham.co Website : www.shubham.co

DEMAND NOTICE

Notice U/S 13(2) of Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (hereinafter called 'ACT')

It is to bring to your notice that your loan account has been declared as NPA by secured creditor Shubham Housing Development Finance Company Limited having its registered office at 608 - 609, 6th Floor, Block - C Ansal Imperial Tower, Community Center, Naraina Vihar, New Delhi - 110028 (hereinafter called 'SHDFCL') and you are liable to pay total outstanding against your loan to SHDFCL. You are also liable to pay future interest at the contractual rate on the aforesaid amount together with incidental expenses, cost, charges etc. Therefore, we hereby call upon you to discharge in full your liabilities to SHDFCL within 60 days from the date of this notice failing which SHDFCL will be empowered to exercise the power under Section 13(4) of the ACT. The details of borrowers and secured assets are as under: -

S. No.	Loan No./ Borrower(s) Name	Applicant Address	Demand Notice Date & Amount	Secured Asset
1	Loan No. 0BUL1704000005005423 & 0BUL1808000005014434, Mohamadrafik Shaikh & Kalumomin, Shamimbi Mohammadrafique Shaikh	Jamilshapura Parpeth Markeze Islami Masjid Tq- Malkapur Dist- Buldhana Maharashtra -443101	22-03-2024 & ₹ 2,62,287/- & ₹ 1,33,285/-	Old Property No. 6 & New Property No. 7, Plot No 298 Nazul Sheet No. 8, At- Malkapur Tal-Malkapur Dist-Buldhana Maharashtra-443101
2	Loan No. 0NAG1711000005009364, Premkumar Netram Bopche, Shantabai Netram Bopache	C/o Jayant Ashtikar Flat No. 301 Shivaji Pare Apartment Shreekrushna Nagar Near Vivekanand School Nagpur Maharashtra -440009	22-03-2024 & ₹ 19,19,409/-	Flat No. 101, First Floor, "V.M. Paradise Apartment" Plot No. 73 & 74, Mouza- Narsala, P.H.No. 37, Kh.No.208, tah & Dist. Nagpur, Maharashtra - 440009
4	Loan No. 0AK01809000005015040, Akshya Ravindra Sawarkar, Jayshri Akshay Sawarkar	Al Po Punoti Khum Near Hanuman Mandir Tq Barshi Takli Dist Akola Maharashtra -444401	22-03-2024 & ₹ 7,07,949/-	House No-505 Ward No-3 Admeasuring 154 Sq Mtr Grampanchayat Punoti Khurd Ta Barshitakali Dist Akola Maharashtra- 444401
5	Loan No. 0AMR1903000005018916, Chandu Munde, Santosh Jagatrao Munde	C/o Subhas Munde At Hinglaspur Post Dhanora Fasi Tq Nangaon Kh Amravati Near Temple Amravati Maharashtra - 444701	22-03-2024 & ₹ 3,45,838/-	Malmata No. 9, Ward No.2 Gram Panchayat- Shelugund, Village Hinglaspur, Panchayat Samiti Nandgaon Khandeswar & Dist. Amravati Maharashtra -444601
6	OTNR2202000005043874 & OTNR2204000005046426 Shubham Devidas Sonwane, Jayshree Devidas Sonwane, Devidas Krushnarao Sonwane, Sumit Devidas Sonwane	Gali No. 7 Near Devase Kirana Stores Plot No. 64 Juna Bhagwan Nagar Nagpur Maharashtra -440027	22-03-2024 & ₹ 9,53,028/- & ₹ 6,46,474/-	Plot No.64 Southern Portion, Corporation House No. 3177/064, Kh.No.41/2 P.H.No. 39, Thak No. 180, Mouza No. 275, Ward No.14, CTS No. 3254 Babulkheda, Vasant Nagar, Kunjalji Peth, Near Jainbijrang Kirana Store, Rameshwari Road, Nagpur, Tah and Dist Nagpur Maharashtra-440027

Place : Gurgaon Date : 28.03.2024

Authorised Officer Shubham Housing Development Finance Company Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR T & U SYSTEMS AUTOMOBILES PRIVATE LIMITED
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	T & U Systems Automobiles Private Limited CIN:U52190MH2009PTC195795
2. Address of the registered office	56, State Bank Colony, Gopal Nagar, Nagpur, Maharashtra, India, 440022
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Nagpur
5. Installed capacity of main products/ Services	NA
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For further details write an email to cirp.tusystems@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to cirp.tusystems@gmail.com
10. Last date for receipt of expression of interest	13.04.2024
11. Date of issue of provisional list of prospective resolution applicants	23.04.2024
12. Last date for submission of objections to provisional list	28.04.2024
13. Date of issue of final list of prospective resolution applicants	08.05.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.05.2024
15. Last date for submission of resolution plans	12.06.2024
16. Process email id to submit Expression of Interest	cirp.tusystems@gmail.com

Date: 29.03.2024 Place: Nagpur

IP Megha Agrawal Resolution Professional For T & U Systems Automobiles Private Limited IBB/PA-001/IP-P01456/2018-19/12272
 AFA valid up to 02.10.2024 Email: cirp.tusystems@gmail.com
 Registered address:-001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012

इंडियन बँक Indian Bank

Zonal Office Nagpur Palm Road Civil Lines Nagpur 440001
 Phone:-0712- 2530666, 2566784, E-Mail:zonagpur@indianbank.co.in,

[Under Rule (81) of Security Interest (Enforcement) Rules, 2002]

Possession Notice (for Immoveable property)

Whereas, The undersigned being the authorised officer of the Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13(2) read with rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated mentioned on below column calling upon the borrower to repay the amount mentioned in the notice being and interest thereon and other charges within 60 days from the date of receipt of the said notice.

The borrower/mortgager/guarantors

